

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER SHEET OF THE HEARING ON 12<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

CP (IB) No. 51/CTB/2020, IA (IB) No. 114/CB/2022,

IA (IB) No. 232/CB/2022

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Encore Asset Reconstruction Company Pvt. Ltd. -Vs- Nayagarh Sugar Complex Ltd.
Under Section	7 IBC

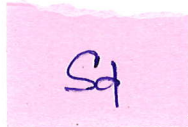
For Petitioner (s) :

For Respondent (s)


Mr. S. Dwibedi, Adv. For R-1  
Mr. Sambit Kar, Adv. For R-2 and R-3.

**ORDER**

Ld. Proxy Counsel is appearing for the petitioner, submits that the arguing counsel is on his legs before the NCLAT, he wants for a short pass over. However, ld. counsel Mr. S. Dwibedi appearing for 1<sup>st</sup> respondent expressed his readiness to argue the matter and otherwise instead of pass over requested to accommodate next date of hearing on Monday. Hence, list the matter by 18.09.2023.



**Shri Kaushalendra Kumar Singh**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**